

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 135(ND)2014
CA. NO.

CORAM:




PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2017

NAME OF THE COMPANY: M/s. Mukesh Arneja & Ors. V/s. M/s. Mohindra Sales Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

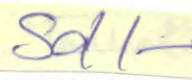
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Sandeep Das	} Advocate	Respondent-	
2.	Mehak Khurana			
3.	Jeetender Gupta	Advocate	Petitioner	
4.	Mukesh Arneja	Petitioner	-b-	

ORDER

A letter of adjournment has been circulated by Respondents on the ground that the main counsel is indisposed. Ld. counsel for the Petitioner confirms that he received the notice.

The Petition alongwith all other pending applications shall be taken up for disposal on 23.03.2017.


[S.K. MOHAPATRA]
MEMER [T]


[INA MALHOTRA]
MEMBER [JUDICIAL]